

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO.01/2016**

**IN THE MATTER OF:**

Miraj Tradecom Pvt. Ltd.

.... Applicant/petitioner

**Order under Section of the Companies Act, 2016**

**Order delivered on 26.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Manish Gupta, FCS

For Union of India : Mr. Nawal Kishore Jha, Senior Panel Counsel  
RD/OL, Jodhpur

: Mr. O.P. Bhadhanian, STA Official  
Liquidator, Jodhpur

Mr. R.S. Meena, Dy. ROC-cum-OL, Jaipur

**ORDER**

Order reserved.

- Sd -

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

- Sd -

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

26.07.2017  
V. Sethi